

(d) Review by Government of the Annual Accounts of the above Authority.

[Placed in Library. See No. L.T. 1432/18/24]

(ii) (a) Annual Administration Report of the Paradip Port Authority, Odisha, for the year 2023-24.

(b) Annual Accounts of the Paradip Port Authority, Odisha, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Authority.

(d) Review by government of the Annual Accounts of the above Authority.

[Placed in Library. See No. L.T. 1746/18/24]

(iii) (a) Annual Administrative Report of the Syama Prasad Mookerjee Port, Kolkata, West Bengal, for the year 2023-24.

(b) Annual Accounts of the Syama Prasad Mookerjee Port, Kolkata, West Bengal, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Port.

(d) Review by Government of the Annual Accounts of the above Port.

[Placed in Library. See No. L.T. 1437/18/24]

(iv) (a) Annual Administration Report of the Jawaharlal Nehru Port Authority (JNPA), Navi Mumbai, Maharashtra, for the year 2023-24.

(b) Annual Accounts of the Jawaharlal Nehru Port Authority (JNPA), Navi Mumbai, Maharashtra, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Authority.

(d) Review by Government of the Annual Accounts of the above Authority.

[Placed in Library. See No. L.T. 1435/18/24]

Report and Accounts (2023-24) of Rajiv Gandhi Institute of Petroleum Technology, Amethi, Uttar Pradesh; PNGRB, New Delhi; and OIDB, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI): Sir, I lay on the Table—

I. (A) A copy each (in English and Hindi) of the following papers under sub-section (4) of Section 26 of the Rajiv Gandhi Institute of Petroleum Technology Act, 2007: -

(a) Annual Report and Accounts of the Rajiv Gandhi Institute of Petroleum Technology, Amethi, Uttar Pradesh, for the year 2023-24, together with the

Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1316/18/24]

(B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 40 and sub-section (2) of Section 41 of the Petroleum and Natural Gas Regulatory Board Act, 2006: -

- (a) Annual Report and Accounts of the Petroleum and Natural Gas Regulatory Board (PNGRB), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1747/18/24]

(C) A copy each (in English and Hindi) of the following papers under sub-section (4) of Section 20 of the Oil Industry (Development) Act, 1974: -

- (a) Annual Report and Accounts of the Oil Industry Development Board (OIDB), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 1317/18/24]

I. Report on the Working and Administration of the Companies Act, 2013 for the year ending 31st March, 2024

II. Accounts (2023-24) of CCI and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI HARSH MALHOTRA): Sir, I lay on the Table—

- I. A copy (in English and Hindi) of the Tenth Annual Report on the Working and Administration of the Companies Act, 2013, under Section 461 of the Companies Act, 2013, for the year ending 31st March, 2024.
- II. A copy (in English and Hindi) of the Annual Accounts of the Competition Commission of India (CCI), New Delhi, for the year 2023-24, and the Audit